

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2450
ANSWERED ON 10/08/2026**

STATUS OF PMAY-U IN TAMIL NADU

2450. SHRI R. DHARMAR:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of houses sanctioned, completed and occupied under Pradhan Mantri Awas Yojana-Urban (PMAY-U) during the last three years in Tamil Nadu;
- (b) the total funds allocated, released and utilized under PMAY-U during the said period, year-wise;
- (c) whether Government has assessed the demand for affordable housing in urban areas, particularly for economically weaker sections, low-income groups and middle-income families, and if so, the details thereof; and
- (d) the steps taken by Government to expedite the completion of pending housing projects, improve access to basic civic amenities, and ensure timely delivery of houses to beneficiaries?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI TOKHAN SAHU)

(a) and (b): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country including the state of Tamil Nadu. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries.

Based on the project proposals submitted by State of the Tamil Nadu, a total of 6.67 lakh houses have been sanctioned by the Ministry under PMAY-U, out of which more than 6.66 lakh have been grounded and 6.30 lakh are completed/delivered to the beneficiaries so far. Further, 18,633 houses have sanctioned under PMAY-U 2.0, out of which 7,480 houses are grounded and 4,034 houses completed. Year-wise details of houses sanctioned, completed and occupied along with the details of central assistance approved, released and utilized during the last three financial years under PMAY-U are annexed.

(c) and (d): PMAY-U adopted a demand driven approach and there were no fixed State/UT-wise targets. States/UTs were requested to undertake demand survey for assessing demand of housing in urban areas through their Urban Local Bodies (ULBs)/Implementing Agencies. The assessed demand reported by States/ UTs in 2017-18 was around 112 lakh for various groups including economically weaker section, low-income groups etc. Based on the demand for housing received from States and UTs, under PMAY-U, 111.48 lakh houses and under PMAY-U 2.0, 16.20 lakh houses have been sanctioned.

The Scheme envisages the provision of basic civic infrastructure, such as water supply, sanitation, electricity, and road connectivity, through convergence with the schemes of the Central Government, States/Union Territories (UTs), and Urban Local Bodies (ULBs). The Ministry regularly monitors the implementation of the Scheme, including the progress of construction and delivery of dwelling units with the prescribed basic amenities to eligible beneficiaries, through periodic reviews and interactions with the States/UTs.

Annexure referred in reply to RSUQ No. 2450 due for 10-08-2026

Physical and Financial progress since inception and year wise during last three years and current year in Tamil Nadu under PMAY-U as on 03.08.2026.

Sr. No.	Particulars		Since Inception	During Last 3 Years and Current year				
				2023-24	2024-25	2025-26	Current Year	Total
1	Construction of Houses (Nos)	Approved/ Sanctioned	6,67,138	10,178	-	-	-	10,178
2		Houses Geotagged/ Grounded	6,66,626	17,518	6,912	5,015	-	29,445*
3		Completed	6,29,921	40,285	42,890	18,107	7,828	1,09,110*
4		Occupied	5,87,306	42,098	48,291	20,988	11,339	1,22,716*
5	Central Assistance (₹ in Cr.)	Approved	10987.17	152.67	-	-	-	152.67
6		Released	10837.15	877.57	222.05	355.66	143.38	1598.66~
7		Utilised	10682.66	877.57	222.05	355.66	-	1455.28~

* Includes houses grounded, completed and occupied in the year which were sanctioned in preceding years.

~ Includes Central Assistance released and utilised during the year against houses sanctioned in preceding years.

Note: Apart from above, 18,663 houses have sanctioned under PMAY-U 2.0, out of which 7,480 houses are grounded and 4,034 houses completed in the state of Tamil Nadu, as on 03.08.2026, for which ₹251.72 crore has been approved and ₹54.89 crore released.